

**Dialysis facilities in Government hospitals**

1306. DR. R. LAKSHMANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has conceived any comprehensive plan with adequate financial help to augment dialysis facilities in Government hospitals across the country;
- (b) if so, the steps taken by Government in this regard, State-wise; and
- (c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Health being a State subject, it is primarily the responsibility of State Governments to provide health care including dialysis facilities for the patients. The Central Government through the hospitals under it, supplements the efforts of the State Government.

Dialysis facility is available at the Central Government hospitals like All India Institute of Medical Sciences (AIIMS), Delhi, Dr. Ram Manohar Lohia Hospital, Delhi, Safdarjung Hospital, Delhi, Jawaharlal Institute of Post Graduate Medical Education and Research (JIPMER), Puducherry and Post Graduate Institute of Medical Education and Research (PGIMER), Chandigarh. Under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY), six new AIIMS have been set up and upgradation of identified medical colleges has been undertaken which will also improve health care facilities.

The National Programme for prevention and control of Cancer, Diabetes, Cardio-vascular Diseases and Stroke (NPCDCS) will help in reducing chronic renal diseases and incidence of renal failure.

**Animal-tested cosmetics**

1307. SHRI VIVEK GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the policy for animal tested cosmetics in the country;
- (b) whether Government is considering to regulate the import and sale of cosmetic products where the products or the ingredients have been subjected to animal testing; and
- (c) whether Government is aware that several countries have banned such tests and whether Government is also considering a similar ban?